

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. **2445**
TO BE ANSWERED ON 1ST AUGUST, 2016

New Colleges in rural areas

†**2445**. SHRIMATI JYOTI DHURVE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the department of higher education has set up new colleges in rural and far flung areas of the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to open more colleges to promote higher education in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (d): Education being in the concurrent list, the creation of new institutions is the responsibility of both Central Government and the State Governments. However, the Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is being implemented during the XIIth Plan by the Ministry of HRD with the aim of promoting access, equity and quality. The focus of the scheme is on serving the unserved and underserved areas. Inter alia, assistance is provided to States for creation of Model Degree Colleges (MDC) in Educationally Backward Districts and New Colleges (Professional & Technical). The proposals for construction of new colleges have to be included in the State Higher Education Plans (SHEPs) of the States/UTs and appraised and approved by the Project Approval Board (PAB) of RUSA for availing the Central share. A total of 72 MDCs and 27 New Colleges (Professional & Technical) have been approved under RUSA. The detail of MDCs and New Colleges (Professional & Technical) approved under RUSA is annexed.

Annexure referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 2445 for 1st August, 2016 asked by Shrimati Jyoti Dhurve, Hon'ble Member of Parliament regarding New Colleges in rural areas

Approvals under RUSA

State/UT	No. of Model Degree Colleges approved	No. of New Colleges (Professional & Technical) approved.
Andhra Pradesh	6	-
Arunachal Pradesh	-	1
Assam	-	3
Bihar	7	-
Chhattisgarh	5	-
Gujarat	-	2
Himachal Pradesh	2	1
Jammu & Kashmir	-	2
Jharkhand	-	1
Karnataka	-	1
Madhya Pradesh	5	1
Manipur	-	1
Meghalaya	-	2
Mizoram	-	1
Nagaland	1	-
Odisha	8	-
Punjab	2	2
Rajasthan	-	2
Sikkim	-	1
Tamil Nadu	-	2
Telangana	4	-
Tripura	4	-
Uttar Pradesh	26	2
Uttarakhand	1	-
West Bengal	-	1
Andaman and Nicobar Islands	1	1
Total	72	27